CCA No. 117/04 OA No. 688/03

05.09.2007 Hon'ble Mr. Ashok S Karamadi, JM Hon'ble Mr. P.K. Chatterji, AM

Heard Sri R.C. Tripathi learned counsel for the applicants and Sri P. Mathur learned counsel for the respondent.

This contempt application is filed for willful disobedience of the order of this Tribunal dated 13.02.2004. Learned counsel for the respondents submits that the respondents have complied with the order on 15.01.2007. This is not disputed by the learned counsel for the applicant. Having regard to the same we do not find any justification to precede with the contempt proceedings. Accordingly contempt proceedings are dropped. Notice issued to the respondent is discharged.

AM

/pc/